

HIGH COURT OF JAMMU & KASHMIR

(Office of the Registrar General Camp Office at Srinagar)

ORDER

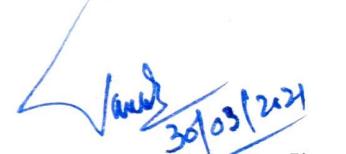
No: 182 of 2021/RG

Dated: 30.03.2021

The following District and Sessions Judges (Selection Time Scale) are placed in the Super Time Scale of the Jammu and Kashmir Higher Judicial Services i.e., Rs. 70290-1540-76450 from the dates shown against each of them against the vacancies caused due to the retirement of two officers in the Super time Scale of the Jammu and Kashmir Higher Judicial Service:

S.No	Name of the Officer	Date of placement of Super Time Scale
1.	Sh. Kishore Kumar	01.01.2021
2.	Ms. Bala Jyoti	01.02.2021

By Order


(Jawad Ahmed)
Registrar General

No: 7026-36/RG/GS

Dated: 30.03.2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr/Ms Justice _____
..... for information of their Lordships.
3. Secretary to Govt. Department of LJ&PA, Civil Secretariat, Jammu
4. Registrar Vigilance, High Court of J&K, Jammu.
5. Registrar Rules, High Court of J&K, Jammu.
6. Registrar Computers, High Court of J&K, Jammu.
7. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
.....for information.
8. S/Shri. _____
9. Incharge NIC, Jammu, for uploading the same on the official website of the High Court.
10. Director Finance, High Court Main wing, Jammu.
....for information and necessary action.
11. Office file.


Registrar General